

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP/CA No. 328(ND)/2017

Coram:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : Raj Kumar Juneja
Vs
JD Universal Infra Ltd

SECTION OF THE COMPANIES ACT : 241-242

PRESENT:

For the APPLICANT / PETITIONER :- Mr. Hairsh Khanna, PCS

For the RESPONDENT No. 1 to 3 :- Mr. R. K. Gupta, Sr. Advocate
Mr. Sunil Malhotra, Advocate

For the RESPONDENT No. 4 :- Mr. Ankur Sood, Advocate
Ms. Romila Mandal, Advocate

ORDER

Ld. Senior Counsel for the petitioner is not available pre-lunch and further Passover is being asked for which cannot be granted. Matter be listed on 13th November 2017, higher up in the list.

It is being made amply clear that the matter shall be heard irrespective of the counsel's convenience.


S. K. MOHAPATRA
HON'BLE MEMBER (T)


INA MALHOTRA
HON'BLE MEMBER (J)